

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4482
ANSWERED ON:20.08.2010
TREATMENT OF CGHS PATIENTS
Joshi Shri Mahesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Government Health Scheme beneficiaries can directly go to the referral or private hospitals for their treatment in case of accidents;
- (b) if so, whether such patients are allowed to get medicines from their dispensaries after their discharge from the hospitals for a period prescribed by the doctors;
- (c) if not, whether the patients advised to bed rest are supplied medicines only after the same are prescribed by doctor of the Government hospitals;
- (d) if not, the number of such cases came to light and the action taken or proposed to be taken by the Government against the concerned doctors in such cases;
- (e) whether there are provisions that doctors of the CGHS have to visit the patients at their residences in case of emergency or bed rest; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): CGHS beneficiaries can directly go to the empanelled or non-empanelled hospitals for their treatment only in emergency. Reimbursement will, however, be restricted to CGHS package rates for the treatment.
- (b) & (c): Patients are required to get medicines from their dispensaries after their discharge from the hospitals.
- (d): No such cases have come to light and hence no action is proposed.
- (e) & (f): Provisions exist for domiciliary visits by doctors in dispensaries in case the patient is seriously ill and is unable to go over to the dispensary.